

F. No. J-11016/1/2017-Judicial (Part-12)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 26th September, 2018

ORDER


The President is pleased to engage following three Advocates as Group 'B' / Group 'C' Panel Counsel, as mentioned below, for conducting Central Government litigation before the Supreme Court of India for a period of three years from the date of this order or until further orders, whichever is earlier:

SUPREME COURT OF INDIA

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
Group 'B' Panel Counsel			
1.	Durga Dutt	811, 8 th Floor, Vijaya Building, 17- Barakhambha Road, (Connaught Place), New Delhi-110001. Mob: 9811723914 Tel. 011-49538613, 23739579 Email: dddutt1@gmail.com	D/136/2011
2.	Prashant Singh	Flat No. 1103, Tower-5, Lotus Panache, Sector-110, Noida-201301. Mob: 9810170811, 9821785005 Email: advprashantrakeshsingh@gmail.com	D/1873/2013
Group 'C' Panel Counsel			
3.	Ms. Indira Bhakar	A-18, Basement, Jangpura Extension, New Delhi-110014. Mob: 9999390265 Email: bhakar.indu@gmail.com	D/4317/2015

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Ramayan Yadav)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. The three panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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